

A.VENKATESWARA REDDY,  
REGISTRAR GENERAL



HYDERABAD,  
DT:20.11.2020.

ROC.NO.1286/2020-B.SPL.,

Sir/Madam,

SUB: **SENIOR CIVIL JUDGES** - Filling up of 03 vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2020  
- Attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial, *during the last six months period*  
- Called for - Regarding.

- REF: 1. High Court's Notification No.247-B.Spl., dated 26.05.2020.  
2. High Court's Proc. Roc.No.1286/2020-B.Spl., dated 20.11.2020.

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I am to state that the High Court notified 03 vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial, during the last six months period.

The eligible officers who are in the list and who have been working as Secretary, District Legal Services Authority/On Other Duty, shall have to submit attested photo copies of 5 Judgments in contested Civil Cases and five judgments in contested Criminal cases disposed of by the officers who are working as Secretary, District Legal Services Authority, immediately, prior to taking charge of the posts now they are holding, in which they are not entrusted with judicial work.

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The copy of judgments must reach the High Court on or before 30.11.2020 without fail either by way of speed post or any other mode.

- Note:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original judgment, and
  3. The copy must either be a Photo Copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,

  
REGISTRAR GENERAL  
20.11.2020

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	<b>Sri G. Venu,</b> Secretary, District Legal Services Authority, Nalgonda.
2.	<b>Sri K. Ajesh Kumar,</b> IV Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur Rangareddy District.
3.	<b>Sri B. Sujay,</b> Secretary, District Legal Services Authority, Karimnagar.

4.	<b>Smt. Radhika Jaiswal,</b> Prl. Junior Civil Judge, Mahabubabad, Warangal District.
5.	<b>Smt. Chittibomma Ashalatha,</b> Secretary, District Legal Services Authority, Sangareddy, Medak District.
6.	<b>Sri K.Prasad,</b> Additional Senior Civil Judge, Karimnagar.
7.	<b>Sri N. Venkat Ram,</b> Secretary, District Legal Services Authority, Mahabubnagar.
8.	<b>Sri G.V.Mahesh Nath,</b> Secretary, District Legal Services Authority, Warangal.
9.	<b>Smt. M.Sandhya Rani,</b> Junior Civil Judge -cum XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, Ranga Reddy District.